POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS / BENEFICIAL OWNERS OF SHARES OF

CITYMAN LIMITED

Registered Office: # 13, Padmalaya, 2nd Floor, Buddha Vihar Road, Frazer Town, Bangalore 560 005, India.
Tel No.: 91 80 4152 4846/47 Fax: 91 80 4152 4845; Email: info@cityman.co.in ; Website: www.cityman.co.in

The details upon completion of the Open Offer obligation by **Mr. Santhosh J Karimattom** (**"Acquirer"**) in connection with a) Public Announcement ('**PA**') published on October 21, 2011 issued in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as **"Regulations"**) b) Letter of Offer dated June 9, 2012 ("LOF") sent to the shareholders / beneficial owners of CITYMAN Limited (**"CITYMAN"** or the **"Target Company"**) and c) Corrigendum to the PA published on June 14, 2012 are as under:-

1	Name of the Target Company	CITYMAN Limited	
2	Name of the Acquirer & PACs	**Acquirer**: Mr. Santhosh J Karimattom **Deemed PACs**: Mrs. Annamma Joseph, Mrs. Julian Santhosh, Mrs. Sobha Sajan, Mrs. Sajani Toby, Mr. Joseph Sajan, Mr. John Sajan, Mr. Emmanuel Pallath, Mrs. Zena Emmanuel Pallath	
3	Name of Manager to the Offer	Karvy Investor Services Limited	
4	Name of Registrar to the Offer	Integrated Enterprises (India) Limited	
5	**Offer Details**	Open Offer to acquire 23,40,220 Fully Paid up Equity Shares of ₹10/- each representing 20% of the Paid up equity share capital of the Target Company at an offer price of ₹20.75 per share.	
	a. Date of Opening of the Offer	Monday, June 18, 2012 (as per the revised schedule)	
	b. Date of Closure of the Offer	Saturday, July 7, 2012 (as per the revised schedule)	
6.	**Details of the Acquisition**		
Sl. No	**Item**	**Proposed in the Letter of Offer**	**Actuals**
6.1	Offer Price (₹)	20.75	20.75
6.2	Shareholding of Acquirer before Preferential Allotment (No. & %)	4,04,210 (8.60% of the pre preferential allotment paid up capital of the Target Company)	4,04,210 (8.60% of the pre preferential paid up capital of the Target Company)
6.3	Shares acquired by way of Preferential Allotment (No.&%)	70,00,000 (59.82% of the Post Preferential Allotment Paid up Capital of Target Company)	70,00,000 (59.82% of the Post Preferential Allotment Paid up Capital of Target Company)
6.4	Shares acquired in the Open Offer (No. & %)	23,40,220 (20.00% of the Post Preferential Allotment Paid up Capital of the Target Company)	3,16,102 (2.70% of the Post Preferential Allotment Paid up Capital of the Target Company)
6.5	Size of the Open Offer No. of shares multiplied by offer price per share (₹)	4,85,59,565/-	4,85,59,565/-
6.6	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil	Nil
6.7	Post offer shareholding of the Acquirer (No. & %) (6.2+6.3+6.4+6.6)*	97,44,430 83.28%	77,20,312 65.98%
6.8	Pre & Post offer shareholding of Public (No. & %)	**Pre Offer**: 36,15,070 76.90%; **Post Offer**: 12,74,850 10.90%	**Pre Offer**: 36,15,070 76.90%; **Post Offer**: 32,98,968 28.19%
7.	Status of the Escrow Account	₹ 1,22,00,000 were deposited in the Escrow Account. ₹ 65,59,116.50 were transferred from Escrow Account to the Settlement Account on July 12, 2012. Balance in the Escrow Account will be released in favour of the Acquirer in due course.	
8.	Payment of interest, if any, to the shareholders along-with the details thereof	Nil.	
9.	Status of the investor complaints received, if any	Received one query on June 23, 2012 which was clarified on June 27, 2012	

*in addition to the shareholding of the Acquirer, Promoter Group holds 6,81,820 Equity Shares of ₹ 10/- each aggregating to 5.83% of the Post Preferential Allotment Paid up Capital of the Target Company.

The Acquirer accepts the responsibility for the information contained in this Post offer Public Announcement and also for the obligations of the Acquirer to the extent as required and as laid down in the Regulations.

This Post Offer Public Announcement is being issued by the Manager to the Offer on behalf of the Acquirer and is expected to be available on SEBI`s website at www.sebi.gov.in.

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
KARVY INVESTMENT BANKING	Integrated since 1974 Investments Simplified
KARVY INVESTOR SERVICES LIMITED "Karvy House", 46, Avenue 4, Street No. 1, Banjara Hills, Hyderabad - 500 034 Tel. No. 91 40 23428774, Fax No. 91 40 23374714 Contact Person: Mr. M P Naidu / Mr. Ankit J Bhatia Email: cmg@karvy.com	**INTEGRATED ENTERPRISES (INDIA) LIMITED** 30 Ramana Residency, 4th cross, Sampige Road, Malleswaram, Bangalore-560 003 Tel. No. 91 80 2346 0815 to 0818 Fax No. 91 80 23460819 Contact Person: Mr. Vijayagopal S Email: alfint@vsnl.com

CONCEPT

Place: Hyderabad | Date: July 18, 2012

Size: 16 x 17 cms